

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 66, 4, 5, 6, 7 and 8 of 2014

Dated : 23rd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Appeal No. 66 of 2014

**SKS Ispat & Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Alok Shankar
Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2
Ms. Suparna Srivastava for R.1

Appeal No. 4 of 2014

**M/s. Salasar Steels & Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... Respondent(s)**

Appeal no. 5 of 2014

**M/s. Jagdamba Power & Alloys Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... Respondent(s)**

Appeal no. 6 of 2014

**M/s. Hira Ferro Allosy Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... Respondent(s)**

Appeal no. 7 of 2014

M/s. Godavari Power & Ispat Ltd. ... **Appellant(s)**
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... **Respondent(s)**

Appeal no. 8 of 2014

M/s. Vandana Global Ltd. ... **Appellant(s)**
Versus
Chhattisgarh State Power Trading Co. Ltd.
& Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : **Mr. Buddy A. Ranganadhan**
Mr. Raunak Jain

Counsel for the Respondent(s): **Ms. Suparna Srivastava for R-1**
Ms. Swapna Seshadri
Mr. Anand K. Ganesan for R.2

ORDER

Ms. Suparna Srivastava, the learned counsel appearing for Respondent No.2 is filing her Written Submissions today.

The learned counsel for the Appellant wants to file a short notes of submissions with reference to the contents made in the Written Submissions filed by the Respondent No.2. Accordingly, he is directed to file the same by tomorrow after serving copy on the other side.

The learned counsel for the Appellant in Appeal No. 66 of 2014 submits that he will be filing his Written Submissions after serving copy on the other side during the course of the day.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson